

RAJASTHAN HIGH COURT, JODHPUR


ORDER

No: Estt/HC/2024/ 128

Date: 02/03/24

Following candidate who was offered appointment as Probationer Trainee Junior Personal Assistant vide order No. Estt/HC/2023/455 dated 19.10.2023 with the direction to join his duties upto 04.11.2023 but he has failed to join his duties upto 04.11.2023. After having considered his request, his joining time was extended only for three month from the date of offer of appointment vide order dated 23.11.2023, however, he has failed to report for joining his duties upto stipulated time, therefore, his appointment to the post of Junior Personal Assistant is hereby cancelled with immediate effect:-

S. N.	Merit No.	Name of Candidates Sarva Shri/Ms./Smt.	D.O.B.	Male/ Female	Cat./Sub. Cat.	Place of posting
1	32	Dheeraj	16/05/1996	Male	GENERAL	Jaipur

By Order

25.3.24
REGISTRAR (ADMN.)

No:I/A(iii)(a)(1)06/2022/ 609

Date: 02/03/24

Copy forwarded to the following for information and necessary action:-

1. Registrar(Admn./Exam./Class./CPC/Rules/Vig/Writs/OSD(F&I), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. The Director, Rajasthan State Judicial Academy, Jodhpur.
3. Confidential Section, Rajasthan High Court, Jodhpur.
4. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
5. Concerned Shri Dheeraj S/o Satish Kumar, R/o House No. 314/2, Ward No. 27, Gandhi Nagar, Rohtak, Haryana- 124001.
6. Personal file.


25.3.24
REGISTRAR (ADMN.)